

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 1793
TO BE ANSWERED ON 16TH DECEMBER, 2025

E-KYC COMPLIANT RATION CARDS

1793 SMT. PHULO DEVI NETAM:

Will the Minister of Consumer Affairs, Food and Public Distribution be pleased to state:

- (a) the State-wise percentage and absolute number of Public Distribution System Ration Cards that have completed e-KYC verification as on 31st October 2025;
- (b) the State-wise percentage and number of Ration Card holding individual beneficiaries who have completed e-KYC verification;
- (c) whether there is a backlog of pending applications for new Ration Cards or for addition of family members under National Food Security Act and State schemes; and
- (d) if so, the number of pending applications, State-wise?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): A statement showing State-wise percentage and number of NFSA beneficiaries completed e-KYC as on 31st October 2025 is at **Annexure**.

(c) & (d): The Public Distribution System is operated under the joint responsibility of the Central and the State/UT Governments. As far as the operational responsibility is concerned, which includes identification of eligible families, issuance of Ration Cards, Aadhaar Seeding in Ration Cards and distribution of foodgrains rests with the concerned State/UT Governments. The pendency list is not maintained by this Department.

State-wise percentage and number of NFSA beneficiaries completed e-KYC as on 31st October 2025

S No.	State/UT	No. Of Ration Cards (RC) Under NFSA	No. of beneficiaries under NFSA (a)	No. of beneficiaries under NFSA whose e-KYC has been completed(b)	Percentage of beneficiaries under NFSA whose e-KYC has been completed (%)
1	Andaman & Nicobar Islands	17,992	61,261	60,932	99.5%
2	Andhra Pradesh	88,37,973	2,68,23,200	2,50,59,919	93.4%
3	Assam	70,33,972	2,44,94,885	2,07,38,508	84.7%
4	Arunachal Pradesh	1,86,417	8,51,047	4,55,291	53.5%
5	Bihar	2,08,36,105	8,32,20,904	6,51,44,413	78.3%
6	Chandigarh (DBT)	82,850	3,41,954	3,32,148	97.1%
7	Chhattisgarh	56,18,976	1,98,49,313	1,72,65,202	87.0%
8	Delhi	17,40,621	72,77,995	59,12,891	81.2%
9	Dadra Nagar Haveli and Daman & Diu	57,781	2,65,160	2,12,253	80.0%
10	Haryana	42,11,814	1,64,32,686	91,66,316	55.8%
11	Himachal Pradesh	7,40,855	28,25,555	27,49,841	97.3%
12	Goa	1,22,279	4,46,965	3,38,861	75.8%
13	Gujarat	75,83,635	3,52,78,131	3,20,67,896	90.9%
14	Jammu & Kashmir	16,60,400	67,40,632	58,78,557	87.2%
15	Jharkhand	60,30,329	2,62,98,890	2,00,82,241	76.4%
16	Karnataka	1,09,13,532	3,98,69,604	3,96,91,980	99.6%
17	Kerala	42,42,928	1,45,80,356	1,44,01,091	98.8%
18	Ladakh	28,880	1,13,349	1,13,349	100.0%
19	Lakshadweep	4,629	20,179	17,674	87.6%
20	Madhya Pradesh	1,31,86,400	5,35,08,215	4,94,22,460	92.4%
21	Maharashtra	1,67,85,945	6,83,22,243	4,03,74,787	59.1%
22	Manipur	5,82,335	21,15,890	1,15,371	5.5%
23	Meghalaya	4,21,888	21,45,105	8,40,140	39.2%
24	Mizoram	1,79,564	7,06,210	5,67,687	80.4%
25	Nagaland	3,33,943	11,78,425	9,02,732	76.6%
26	Puducherry (DBT)	1,91,253	6,34,390	3,43,134	54.1%
27	Rajasthan	1,09,43,305	4,43,98,244	4,13,40,735	93.1%
28	Sikkim	97,081	3,80,556	3,13,915	82.5%
29	Tamil Nadu	1,17,14,899	3,60,00,980	3,20,94,193	89.1%
30	Telangana	56,46,580	1,91,69,600	1,66,18,534	86.7%
31	Tripura	6,03,764	23,44,930	19,34,861	82.5%
32	Punjab	40,50,878	1,51,67,073	1,30,97,735	86.4%
33	Odisha	96,48,379	3,25,41,555	3,09,41,730	95.1%
34	Uttarakhand	13,97,689	60,80,620	25,20,196	41.4%
35	Uttar Pradesh	3,62,02,876	14,57,02,235	13,14,15,709	90.2%
36	West Bengal	1,37,30,496	5,99,14,052	5,89,62,690	98.4%
	TOTAL	20,56,69,243	79,61,02,389	68,14,95,972	85.6%